

8) 9.9.1996.

Heard Shri Baburajan
for the applicants, Shri D.V. Gopal
for Respondent No. 1, and Shri R.K.
Shetty for Respondent Nos. 2 to 5.

List the case for Admission
hearing on 11/11/1996. M.P. No.
338/96 will be heard along with
the O.A.

M.R. Kolhatkar
(M.R. Kolhatkar)
MCA

(B.S. Hegde)
M(J)

OS

(4) 11.11.1996.

Reply of Respondent
to M.P. O.A. recd
on 9-9-96

Wd
10/9

Shri K.B. Rajan for
Shri A.J. Chaugule for the
applicant and Shri R.R.
Shetty for Shri R.K. Shetty
for Respondent Nos. 2 to 5.

None for respondent
No. 1.

Reply of Respondent to
M.P. recd on
28-11-96

KS

Put up for Admission
Hearing on 9/12/1996.

(P.P. Srivastava)
MCA

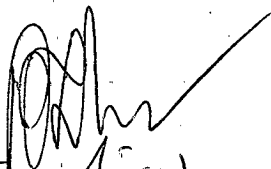
(B.S. Hegde)
M(J)

OS

Dated: 9.12.96 (2)

None for the applicant.
Shri R.K. Shetty, Counsel for the respondents.
No 2 to 5.

Adjourned to 7.2.97.


(P.P. Srinivasa)
M(A)

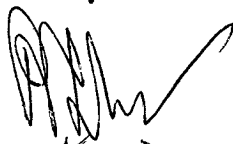

(B.S. Hegde)
M(J)

dy.

Dated: 7.2.97 (4)

None for the applicant.
Shri R.R. Shetty for Shri R.K. Shetty, Counsel for the respondents.
Shri D.V. Gargal for private respondent.

The only prayer made in this OA is for staying the order of the respondents dated 12-2-91 and the OA has been filed on 21-4-95. In the circumstances OA is barred by limitation. Accordingly OA is dismissed. M.P. 338/96 stands disposed of.


(P.P. Srinivasa)
M(A)


(B.S. Hegde)
M(J)

Dr. 7/2/97
Order/Int. sent (despatched to App. & respondent(s) on 14/04/97)

2
15/02/97